

(b) the names of countries visited by them together with the purpose of their visits and the expenditure incurred in terms of foreign exchange in each case?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). The information is being collected and will be laid on the table of the House.

#### **Production of Oilseeds**

2481. SHRI CHETAN P.S. CHAUHAN:  
PROF. RITA VERMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether incentives are given to the farmers who shift from wheat cultivation to oilseeds;

(b) if so, the details thereof;

(c) whether these incentives are also available to the farmers who shift from cotton and tobacco to oilseeds; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMCHANDRAN): (a) to (c). No specific incentives are provided to farmers who shift from wheat or any other crop to oilseeds cultivation. However, under the Centrally Sponsored Oilseeds Production Programme, incentives are available to oilseeds farmers for items like seeds, plant protection, farm implements, sprinklers, gypsum and pyrites and rhyzobial culture.

(d) Question does not arise.

#### **Fisheries in Kerala**

2482. SHRI THAYAIL JOHN ANJALOSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have received any proposal relating to fisheries from the Government of Kerala;

(b) if so, the details thereof; and

(c) the number of fish landing centres in Kerala taken up/proposed to be taken up for development during the Eighth five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMCHANDRAN): (a) and (b). The proposals received from Government of Kerala and the details thereof are as under:-

(i) *Mopla Bay Fishing Harbour Project:*

This proposal involving an estimated cost of Rs. 564 lakhs was sanctioned in January, 1992 under the Centrally Sponsored Plan Scheme. An amount of Rs. 50 lakhs was also released during January, 1992. The estimated duration for the completion of the Project is 4 years from the date of the sanction of the project. The project is designed for providing landing and berthing facilities for 350 mechanised fishing vessels and 1250 traditional crafts.

(ii) *Chombal Fishing Harbour Project:* -

This proposal was sanctioned in January, 1992 at an estimated cost of Rs. 556 lakhs under the Centrally sponsored Plan Scheme. An amount of Rs. 50 lakhs was released during January, 1992. The Fishery Harbour is expected to be completed in 4 years from the date of sanction of the Project. The Project is designed for providing landing and berthing facilities for 15 mechanised fishing vessels

and 1020 traditional crafts. The State Government have requested the Government of India to pose this Project as an Integrated Fisheries Project at Chombal for bilateral assistance. The Project at an estimated cost of Rs. 1,568 lakhs envisages construction of a fishing Harbour at Chombal besides cold/frozen storage facilities for processing, curing and drying of fish, establishment of a fish meal factory etc.

(iii) *Quilandy Fish Landing Centre*:- The Fish Landing Centre at Quilandy was sanctioned at an estimated cost of Rs. 23 lakhs in March, 1992 under the Centrally Sponsored Scheme. The estimated duration for the completion of the Project is two years from the date of sanction of the Project. The Project is designed for providing facilities for 115 canoes and 15 mechanised vessels.

(iv) *Thottapalli Fish Landing Centre*:- The scheme was sanctioned in March, 1984 at an estimated cost of Rs. 25.27 lakhs. The Fish Landing Centre is now in advanced stages of construction. A proposal has been received in June, 1992 from the State Government for the approval of revised cost estimated amounting to Rs. 51.66 lakhs.

(v) *Katoor-Pollathai Fish Landing Centre*:- The proposal with an estimated revised cost of Rs. 42.5 lakhs received from the State Government during November, 1991 was examined and certain clarifications have been sought for from the State Government which are awaited.

(c) the proposals for construction of Fish Landing Centres as and when received from the State Government would be considered during the 8th Five Year Plan. No firm targets are prescribed for development of fish landing centres statewise.

[*Translation*]

### Shortage of Gas in Gujarat

2483. SHRIMATI BHAVNA CHIKHLIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies allotted to Gujarat during 1991-92; and

(b) the remedial steps taken by the Government to meet the shortage of gas in Gujarat?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARAND):

(a) One.

(b) While oil companies are continuously meeting the requirement of LPG in Gujarat, occasional shortage can take place in certain areas due to various reasons.

[*English*]

### Mass Rapid Transport System for Delhi

2484 DR. LAXMINARYAN PANDEYA  
DR. AMARIT LAL KALIDAS PATEL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the present stage of the proposal for introducing a mass rapid transport system in Delhi;

(b) whether the proposal has been cleared from technical angle and if so, the salient features of the scheme;

(c) whether any foreign collaboration for the purpose is being envisaged and if so, the details thereof;

(d) the estimated cost of the project and how the requirement of funds would be met; and

(e) by when the project is expected to be taken up and the time schedule for its completion?